

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – Physical verification of pending cases to identify covered and infructuous matters – Assignment of the work to the Junior Civil Judges - Sri U. Ram Mohan, III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada - Relieved from his duties - Orders – Issued.


Ref: High Court's Proceedings Roc.No.310/2020-Estt., dated 22.07.2020.

ORDER: ROC.No.310/2020-Estt., dated 03.10.2020

The Hon'ble High Court is pleased to pass the following order:

Sri U. Ram Mohan, III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada who was assigned the work of physical verification of pending cases in the High Court of Andhra Pradesh to identify covered and infructuous matters in writ petitions, civil and criminal matters is hereby relieved of his duties in High Court of Andhra Pradesh in the afternoon of 03.10.2020.

Sri U. Ram Mohan, III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada shall take charge of his post from the II Metropolitan Magistrate for Railways, Vijayawada.


REGISTRAR GENERAL
03/10/2020

To
The officer

Copy to:

1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before His Lordship).
2. The Personal Secretaries to the Hon'ble Judges (for placing before their Lordships).
3. The Registrars, High Court of Andhra Pradesh.
4. The Prl. District Judge, Krishna at Machilipatnam.
5. The II Metropolitan Magistrate for Railways, Vijayawada.
6. The Officers concerned, High Court of Andhra Pradesh.

